

Read :- Letter bearing No.Insp.1/67/2021 Dt. 06/09/2021.

C I R C U L A R


In view of the above letter Dt. 06/09/2021 issued by the Hon'ble High Court, Bombay, the undersigned is pleased to issue following directions.

District Court Raigad and all the subordinate courts shall start regular functioning like pre-pandemic days with 100% attendance of the Judicial Officers and 100% attendance of staff in both Sessions in supersessions of earlier Circulars with effect from 07/09/2021.

All the safety/precautionary measures set forth by the Central and State Government and all Covid -19 appropriate behavior/ protocols to be followed scrupulously.

All the Judicial Officers and staff members working on the establishment of District Court, Raigad and its subordinate courts should take note of this Circular and act accordingly.

Alibag,
Dtated – 06/09/2021.


I/c Principal District Judge,
Raigad Alibag.

Outword No.Admn./1876 /2021
District Court, Raigad Alibag
Dated – 06/09/2021.

07/09

Copy forwarded to :-

1. The District Judge 1, Alibag / Mangaon / Panvel.
2. The Extra Jt.District Judge, Raigad Alibag.
3. The District Judge 2/3, Alibag
4. The Judge, Family Court, Alibag.
5. The Adhoc District Judge 1, Alibag
6. The Civil Judge, Senior Division, Alibag / Panvel
7. The Chief Judicial Magistrate, Raigad Alibag
8. The Secretary, Dist.Legal Services Authorities, Raigad Alibag.
9. The Civil Judge, J.D., Pen, Panvel, Karjat, Khalapur, Roha, Pali, Mahad, Mangaon, Murud, Shriwardhan and Uran.
10. The District Government Pleader, Raigad Alibag.
11. The President, Bar Association of each Taluka through concerned Court.
12. The Court Manager, District Court, Raigad Alibag
13. The Superintendent (Administration / Judicial) District Court, Raigad Alibag.
14. The Asstt.Suptd. (C & F/ Record) District Court, Raigad Alibag.



Registrar,
District Court, Raigad Alibag.